

Defective Case Register from 2025-05-27 to 2025-05-27

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-MATA/21722/2025	JAGAJIBAN PRADHAN	2025-05-27	Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5 paid Decree Rs.2 / to be paid
2	D-ABLAPL/15549/2025	ASIT KUMAR JENA	2025-05-27	V.nama not properly stamped
3	D-CRLMC/15361/2025	KSHIROD KUMAR PAHIL	2025-05-27	1. Prayer of the CRLMC not correctly furnished.
4	D-WP(C)/21691/2025	KUNAL KUMAR SWAIN	2025-05-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Age of OP No 4 not mentioned in the cause title.
5	D-WP(C)/21209/2025	BHARATI DASH	2025-05-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Department not mentioned on behalf of OP No 1
6	D-WP(C)/20911/2025	PRASANTA KUMAR JENA	2025-05-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
7	D-WP(C)/21758/2025	DR.PURUSOTTAM CHULI	2025-05-27	Court fee Rs 24/- deficit in cause title.
8	D-WP(C)/21783/2025	DR.PURUSOTTAM CHULI	2025-05-27	Declaration paragraphs stated as 1 to 16 in place of 1 to 18 mentioned wrongly.
9	D-WP(C)/21733/2025	SHAMBHU CHARAN NATH SHARMA	2025-05-27	1.D.C.Fee of Rs.10/- to be paid on the petition. 2.Page Nos.14 15 and 23 are not legible
10	D-CRLA/15615/2025	ANIMA KUMARI DEI	2025-05-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
11	D-BLAPL/15366/2025	BIKRAM CHANDRA GHADAI	2025-05-27	1. Date of FIR not correct in date chart. 2.Annex.3 .SL.NO.4 in affidavit not correct. 4page no.12 not neat
12	D-BLAPL/15692/2025	GAUTAM CHARAN ROUT	2025-05-27	14-NOT PROPERLY INDEXED. Page no.10 may be properly arrange.
13	D-BLAPL/15482/2025	BIRAJA PRASAD NANDA	2025-05-27	1-L.T.I. of petitioner not attested in the Vakalatnama. 2-G.R. case no. of the Synopsis not tally with Rejection order
14	D-CRLA/15151/2025	DHARMENDRA SETHY	2025-05-27	In being aggrieved year of special pocso case furnished is not correct .
15	D-WP(C)/21794/2025	NIRANJAN LENKA	2025-05-27	Paragraphs stated in Declaration seems to be wrongly marked.

16	D-BLAPL/15439/2025	ANJAN KUMAR BISWAL	2025-05-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
17	D-WP(C)/21728/2025	KARUNAKAR RATH	2025-05-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.D.C.Fee of Rs.6/- to be paid on the petition.
18	D-ABLAPL/15478/2025	SARBESWAR SAHOO	2025-05-27	1-Synopsis and List of Date and Events not page marked.
19	D-WP(C)/21895/2025	AVIJIT PATNAIK	2025-05-27	Receipt Showing Serv.copy To ct not Filed.
20	D-BLAPL/15777/2025	SAURAV TIBREWAL	2025-05-27	Page no. 12 neat and legible to be filed
21	D-BLAPL/15776/2025	SAURAV TIBREWAL	2025-05-27	Page no. 12 neat and legible to be filed
22	D-ABLAPL/15708/2025	PANKAJ KUMAR SAHOO	2025-05-27	Authorization of others not furnished in affidavit
23	D-WP(C)/21921/2025	DEBIDUTTA MOHAPATRA	2025-05-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
24	D-RPFAM/21901/2025	RANJAN KUMAR ROUT	2025-05-27	further SR after filling of c copy
25	D-WP(C)/21774/2025	HARIPAD MOHANTY	2025-05-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
26	D-BLAPL/15526/2025	MANOJ BIHARI DAS	2025-05-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Age of the deponent not proper as per relation mentioned in affidavit.
27	D-WP(C)/21893/2025	SOMA PATNAIK	2025-05-27	1. Address of the Op. no. 1 not mentioned in cause title
28	D-ABLAPL/15486/2025	IPSIT AUROBINDO ACHARYA	2025-05-27	P.S. case wrongly mention in List of dates
29	D-CRLMC/15530/2025	SURYAKANTA DWIBEDI	2025-05-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
30	D-ABLAPL/15741/2025	AMULYA RATNA PANDA	2025-05-27	Name of the father of petitioner no-05 not furnished
31	D-WP(C)/21747/2025	KRISHNA CHANDRA SAHU	2025-05-27	1.Address and Father name of the petitioner in cause title not tally with affidavit.
32	D-BLAPL/15352/2025	GYANA RANJAN NAYAK	2025-05-27	Date of rej. order not correct in date chart.
33	D-WP(C)/21746/2025	DEBIDUTTA MOHAPATRA	2025-05-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Page-11. i.e Affidavit not available in the Petition.

34	D- CONTC/18900/2025	ADV.	2025-05- 27	PAGE NOS.38 and 39 NOT LEGIBLE
35	D- ABLAPL/15745/2025	JYOTIRMAYA SAHOO	2025-05- 27	page no.11 not reflected in index
36	D- BLAPL/15402/2025	AMITAV TRIPATHY	2025-05- 27	1.YEAR OF G.R.CASE MENTIONED IN SYNOPSIS CAUSE TITLE PRAYER and PETITION NOT CORRECTLY FURNISHED.2.AS PER REJECTION ORDER THE NAME OF LOWER COURT NOT CORRECTLY FURNISHED.
37	D- BLAPL/15421/2025	BIKRAM RATH	2025-05- 27	20-VERNACULAR CERTIFICATE NOT FURNISHED.
38	D-MATA/21679/2025	SWAPNIL ROY	2025-05- 27	Authentication fee due on the (a) Copy of Trial Court Judgement Rs.2/ to be paid
39	D- BLAPL/15504/2025	MANORANJAN PADHY	2025-05- 27	1- Put up for further S.R.after filing of Certified Copy/Free copy of the Rejection order.
40	D-MATA/21779/2025	HIMANSHU BHUSAN DASH	2025-05- 27	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.A C W FUND Rs15/ not paid
41	D- CONTC/20739/2025	BINAYAK MOHAPATRA	2025-05- 27	ONLY OPP. NOS.2 and 3 OF W.P (C) NO. 5187/2025 BE OPP.PARTIES BY NAME IN CONTC. PETITION
42	D- ABLAPL/15743/2025	JYOTIRMAYA SAHOO	2025-05- 27	As per standing order name of the prosecutrix / Informant shall not be reflected in the petition.
43	D-CRLA/15229/2025	AKSHAYA KUMAR SAHOO	2025-05- 27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Synopsis and date chart are not filed .2.Copy of judgement filed is not page marked and also not page marked in index
44	D-WP(C)/21879/2025	PRASANNA KUMAR MISHRA	2025-05- 27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
45	D-CRLA/14969/2025	SUSANTA KUMAR TRIPATHY	2025-05- 27	In index CRLA petition and annexure-1 not page marked
46	D- BLAPL/15636/2025	SUDHANSU SEKHAR DASH	2025-05- 27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
47	D- CRLMC/14778/2025	SOUMYA SEKHAR PARIDA	2025-05- 27	. Date of order not correctly furnished in para no.1
48	D- CRLMC/15572/2025	DEBENDRA KUMAR DHAR	2025-05- 27	1. GR case number not correctly furnished in cause title and prayer of the petition. 2. Nomenclature not furnished in V. nama. 3. Provision of law not correctly furnished

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 27-05-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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